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SLP(C)No. 9794 OF 2000

ITEM No.3

Court No. 8

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.9794/2000

(From the judgement and order dated 19/05/2000 in RVWT-1631/2000
arising out of C.A.N.No.4038/2000 in F.A.No.121/1987 of
the HIGH COURT OF CALCUTTA)

CASH REGISTER COMPANY (I) PVT. LTD.

Petitioner (s)

VERSUS

SURAJ NARAIN SHAW & ORS.

Respondent (s)

(With prayer for interim relief and Office Report)
(For Final Disposal)

With
SLP(C)No.9815/2000
(With prayer for interim relief and Office Report)
(For Final Disposal)

Date : 28/02/2001 These Petitions were called on for hearing today.@@
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CORAM :

HON'BLE MR. JUSTICE A.P. MISRA
HON'BLE MR. JUSTICE U.C. BANERJEE

For Petitioner (s) Mr. Vijay Bahuguna, Sr. Adv.
Mr. Divyang K. Chhaya, Adv.
Mr. Abhijat P. Medh, Adv.

For Respondent (s) Mr. S.B. Sanyal, Sr. Adv.
Mr. Ranjit Kumar, Sr. Adv.
Mr. Pranab Kumar Mullick, Adv.
Mr. Pijush Kanti Roy, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.
.SP2

Stand over for today and tomorrow.

.SP1

(K.K. Chawla)
Court Master

(V.P. Tyagi)
Court Master